



OFFICE ORDER

**Ref.: Designating Central Public Information Officers under the
Right to Information Act, 2005**

The following Officers are hereby designated as Central Public Information Officers (CPIOs) in IRDAI in terms of Section 5(1) of the Right to Information Act, 2005 to discharge functions assigned under the Act:

Name and Designation of CPIO (Shri/Smt./Ms.)	Department
*S.N. Jayasimhan, GM	Information Technology
*A. Ramana Rao, GM	F & A (Non- Life)
*T.S. Naik, GM	Communication Wing & Estates
S.P. Chakraborty, GM	Actuarial & Official Language Implementation
*A. Venkateswara Rao, GM	Enforcement
*P.K. Maiti, GM	Sectorial Development & Vigilance
Anita Josyula, GM	Non-Life
*K.G.P.L. Rama Devi, GM	Intermediaries
*D.V.S. Ramesh, GM	Legal & Health
*Sudipta Bhattacharya, GM	F&A (Life)
P.S. Jagannatham, GM	Life
*M.S. Jayakumar, GM	Investment
Deepak Gaikwad, DGM	Administration & Human Resources
N.S.K. Prabhakar, DGM	Inspection
Latha C, DGM	Re-insurance
M. Madhusudhan, AGM	Accounts
Rajeshwar Gangula, AGM	Consumer Affairs
Neelesh Kumar Gupta, AGM	Internal Audit & Corporate Services
Marimuthu P, AM	Adjudication

In terms of Section 5(2) of the RTI Act, 2005, the following Officers are designated as Central Assistant Public Information Officers (CAPIO) to discharges the functions assigned under the Act:

Name and Designation of CAPIO (Shri/Smt./Ms.)	Regional Office
Nimisha Srivastava, DGM	New Delhi
Vikas Rane, AM	Mumbai

* The officers, as and when report at the newly transferred department, shall assume charge as CPIO from the date of reporting.

This will be in addition to their normal duties and will come into force with immediate effect.

This order supersedes all earlier orders issued in this regard.


(J. Meena Kumari)
Chief General Manager (HR)

Copy to:

1. Chairperson's Secretariat
2. All Members
3. IT Department to place in intranet
4. Personal File